

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 213 OF 2019 & IA No. 766 OF 2019 & IA No. 940 OF 2019

Dated: 22nd October, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson
**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

**Southern Power Distribution Company of Andhra Pradesh
Ltd. Appellant(s)**

Versus

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Sakya Singha Chaudhuri for A1, A2
Avijeet Lala for A1, A2
Anand Kumar Shrivastava for A1, A2
Shreya Mukerjee for A1, A2
Shikha Pandey for A1, A2
Shivam Sinha for A1, A2

Counsel for the Respondent(s) : Ranjitha Ramachandran for R2
Poorva Saigal for R2
Shubham Arya for R2
Arvind Kumar Dubey for R2
Anushree Bardhan for R2
Aditya K. Singh for R3
Nitish Gupta for R3

ORDER

Heard Mr. M.G. Ramachandran, learned senior counsel.

Since pleadings are complete, list the main appeal for hearing on
05.12.2019.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

